

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

E.P No.6/2015 in Appeal No. 15 of 2011

Dated: 20th November 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Lanco Amarkantak Power Ltd., Appellant (s)

Versus

Haryana Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr.Adv.
Mr. Deepak Khurana
Ms. Aditi Sharma
Mr. Udai Rathore

Counsel for the Respondent(s) : Mr. Shivendra Singh for R-3
Mr. M.G. Ramachandran for R-2/29
Mr. Amit Kapur
Mr. Apoorva Mishra
Mr. Vishrov Mukherjee
Mr. Nishtha Kumar for
Ms. Suparna Srivastava
Ms. Anushka Arora for R-4

ORDER

We have heard learned counsel for the parties.

List the matter on **23.11.2015.**

**(T. Munikrishnaiah
Technical Member
pr/ss**

**(Justice Ranjana P. Desai)
Chairperson**